

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/ 530

Date: 23.11.2016

Following candidates who were offered appointment as Probationer-Trainee Junior Judicial Assistant vide order no. Estt/HC/2016/ 403 dated 24.09.2016 with the direction to join their duties upto 03.10.2016 but who failed to report for joining their duties within time, therefore, appointments of these candidates to the post of Junior Judicial Assistant, are hereby cancelled with immediate effect:-

S.No.	No. in Main Select List	Roll No.	Name of Candidate	Gender	Category
1	56	709725	Man Mohan Sharma	M	G/LD&CP
2	97	732385	Bhuvnesh Khatri	M	G
3	338	807357	Zuber Khan	M	O/SNCL
4	346	769479	Mahendra Kumar Rahar	M	O/SNCL
5	396	739560	Pradeep Karela	M	SC
6	433	863142	Urmila Choudhary	F	O/SNCL/ LD&CP
7	468	710118	Megh Raj	M	SC
8	525	785695	Rajendra Kumar Meena	M	ST

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/ 2436

Date: 23.11.2016

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.


REGISTRAR (ADMN.)